

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 26.07.2024 AT 10:30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA (IBC)/1520/2022 in Company Petition IB/304/7/2022 |
| NAME OF THE COMPANY | Panduranga Energy Systems Pvt Ltd |
| NAME OF THE PETITIONER(S) | Union Bank of India |
| NAME OF THE RESPONDENT(S) | Panduranga Energy Systems Pvt Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

IA (IBC)/1520/2022

Present: Ld. Counsel Ms. Srishti Bansal for the Financial Creditor.

Ld. Counsel Ms. Sai Praneetha for the Respondent.

It is stated by Ld. Counsel for the Respondent that stay of Hon'ble Court of
Telangana is still continuing. **Matter is adjourned to 15.10.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)